

and tranquility in the border areas pending a final settlement of the Boundary Question. Prime Ministers of India and China reiterated this understanding during their meeting in Thailand in October, 2009.

(c) to (e) Government is aware that China is developing the infrastructure in the border regions opposite India in Tibet Autonomous Region, Government keeps a constant watch on all developments having a bearing on India's interests and takes all necessary measures to protect them. India and China have established a Strategic and Cooperative Partnership. There are regular political contacts between the leaders of the two countries. The functional cooperation between the two countries is expanding in all areas. Both sides have agreed that they are committed to resolving outstanding differences, including on the Boundary Question, through peaceful negotiations, while ensuring that such differences are not allowed to affect the positive development of bilateral relations.

Loan amount under ISSHUP

3142. SHRI MOINUL HASSAN:

SHRI SHYAMAL CHAKRABORTY:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the approximate cost of dwelling units in metros and other major cities;
- (b) the prescribed loan amount under Interest Subsidy Scheme for Housing the Urban Poor (ISSHUP); and
- (c) whether any monitoring system has been adopted to see the desired benefits are reaching the targeted borrowers?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA): (a) and (b) The cost of dwelling unit varies as per specifications and location of dwelling units and no data on the cost of dwelling units in metros and other major cities is available with the Ministry.

However, in so far as Interest Subsidy Scheme for Housing the Urban Poor (ISHUP) is concerned, looking into affordability of the targeted group of Economically Weaker Section (EWS) and Low Income Group (LIG) incomes where incomes have respectively been defined as upto Rs. 3300/- and between Rs. 3301-7300/-, the cost envisaged is in the range of Rs. 1.50 lakhs to 3.00 lakhs. Further, the loan ceilings for EWS & LIG prescribed under the scheme respectively are Rs. 1.00 lakh and Rs. 1.50 lakh. However, subsidy will be given for loan amount upto Rs. 1 lakh only.

(c) A Steering Committee has been constituted under the Chairmanship of Secretary, Ministry of Housing & Urban Poverty Alleviation and members drawn from select State Governments, Senior Executives from Ministry of Finance, Reserve Bank of India, National Housing Bank (NHB), Housing & Urban Development Corporation Ltd. (HUDCO), eminent bankers & social researchers/workers in the field of urban housing, finance and allied areas etc. for suggesting and deciding on operational instructions, monitoring the implementation of the Scheme and advising

adjustments as necessary for the implementation of the scheme in keeping with the guidelines of the scheme. Further, National Housing Bank (NHB) & Housing & Urban Development Corporation Ltd. (HUDCO) the two Central Nodal Agencies (CNAs) under the Scheme have been entrusted the task of disbursement of the subsidy to Primary Lending Institutions (PLIs) and monitoring the progress under the guidelines of the Scheme.

Rajiv Awas Yojana

3143. SHRI SHYAMAL CHAKRABORTY:

SHRI MOINUL HASSAN:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the total number of urban poor in the country and the rate of increase in each year; and
- (b) the total amount earmarked for Swarna Jayanti Rajiv Awas Yojana for the year 2009-10?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA): (a) Planning Commission releases estimates of urban poor from time to time based on the national sample survey conducted by the National Sample Survey Organisation (NSSO). As per the latest such estimates of NSSO (61st Round) for the year 2004-05, based on the Uniform Recall Period (URP) method, the estimated number of urban poor is 80.8 million which is 25.7%, of the urban population. The comparable estimates are available for the year 1993-94, when the estimated number of urban poor was 76.3 million which was 32.4%, of the then urban population.

(b) There is no such scheme named as Swarna Jayanti Rajiv Awas Yojana. However, the Government has announced a new scheme called Rajiv Awas Yojana (RAY) for the slum dwellers and the urban poor. This scheme aims at providing support to States that are willing to provide property rights to slum dwellers. The total amount earmarked for Rajiv Awas Yojana is Rs. 150 crore for the year 2009-10.

Allotment of houses to poor people in Jaipur and Jodhpur

†3144. SHRI OM PRAKASH MATHUR: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the number of houses allotted to the poor in urban areas of Jaipur and Jodhpur in last two years with names of the schemes under which allotments were made;
- (b) the targeted number of houses to be constructed during the year 2009-10; and
- (c) the expenditure by Government on these schemes in Rajasthan during last two years?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA): (a) Under the Sub-Mission-II Basic Services to Urban Poor (BSUP)-component of Jawaharlal Nehru National Urban Renewal Mission (JNNURM), one project for Jaipur City for 12000 Dwelling Units (DUs) has been approved so far.

†Original notice of the question was received in Hindi.